Annexure-2

**Name of the corporate debtor: Gwalior Polypipes Limited Date of commencement of liquidation: 10.07.2024**

**List of stakeholders as on: 08-11-2025**

**(Version 4 dated 08-11-2025, pursuant to claims received up to 09-11-2024)**

List of operational creditors (Workmen)

(Amount in ₹)

| Sl. No | Department | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | % share in total amount of claims admitted | | | | | | |
| 1 | Sanil Prakash Sahu | | 15-Jan-2025 | ₹ 91,69,454 | ₹ | unsecured | | | | | | | | ₹ 91,69,454 | |
| | Total | | | ₹ 91,69,454 | ₹ | | ₹ | ₹ - | | 0.00% | NA | ₹ - | ₹ | ₹ 91,69,454 | |

Notes: These notes to be considered as an integral part of this sheet

1.The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to him by the claimant and based on the records and information provided by the

2. The list of stakeholders, as modified from time to time, shall be:(i). available for inspection by the persons who submitted proofs of claim;(ii). available for inspection by members, directors, and

3. The liquidator reserve her right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify the entry in the manner as may be directed by the Adjudicating Authority.